

**Seminar on Hill Area Development Programme**

2512. SHRI R. PRABHU : Will the Minister of PLANNING be pleased to state :

(a) whether recently there was a Seminar on Hill Area Development Programme in Nilgiri;

(b) the principal topics discussed at the Seminar;

(c) whether the Seminar has preferred Nilgiri model of development to Western Ghats model; and

(d) the important aspects of the Nilgiri model of development ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA) : (a) A Seminar on Eco-development of the Western Ghats was held at Udthagamandalam in the Nilgiris district on October 21 and 22, 1985. The Seminar was sponsored by Tamil Nadu State Council for Science and Technology and organised by the University of Madras.

(b) to (d). The requisite information is being collected and will be placed on the Table of the House.

**Retaking of immigrants from Bangladesh**

2513. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government of Bangladesh has been approached about retaking the illegal immigrants from that country into Assam; and

(b) if so, with what results ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : (a) and (b). The question of illegal immigration of Bangladeshi citizens into India has been taken up with the Bangladesh Government from time to time. The Government of Bangladesh are committed to accepting Bangladeshi

nationals in whose case it can be established that they migrated illegally to India after March 25, 1971.

**Settlement of claims of retiring employees of Defence Ministry**

2514. SHRI S.M. BHATTAM : Will the Minister of DEFENCE be pleased to state :

(a) whether he is aware that claims of pay, provident fund etc., of employees who retire from service are not settled by Defence Ministry for years;

(b) details of such cases pending with the Ministry for the last two years; and

(c) action taken by Government to ensure that dues of retiring employees of all categories are settled before their date of superannuation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c). The cases of retiring employees belonging to the Ministry of Defence Secretariat are processed strictly within a prescribed time-schedule and the claims of all the retiring employees, relating to their pay and provident fund, etc., are settled well before the date of their retirement and payments made to them within ten days of their retirement. No claim case is pending with this Ministry.

**Unemployment in the country**

2515. SHRI S.M. BHATTAM : Will the Minister of PLANNING be pleased to state :

(a) extent of unemployment and under-employment in the country as per the results of any recent study conducted by the National Sample Survey Organisation or any other organisation;

(b) whether figures in respect of men and women separately both in rural and urban areas are available and if so, the details thereof; and